

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH JAIPUR.

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Date of Decision: 29.10.1999

CP 34/99 (OA 268/98)

Pushkar Narayan, Head Clerk in the office of Statistical & Analysis Officer, Western Railway, Ajmer.

... Petitioner

Versus

- 1. Shri V.D.Gupta, General Manager, Western Railway, Churchgate, Mumbai.
- Shri P.K. Thaware, Chief Personnel Officer, Western Railway, Churchgate, Mumbai.
- 3. Shri Ramji Lal Meena, Statistical & Analysis Officer, Western Railway, Ajmer.
- 4. Shri P.Bhabbar, FA & CAO (S), Western Railway, Churchgate, Mumbai.

... Respondents

CORAM:

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HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN HON'BLE MR.N.P.NAWANI, ADMINISTRATIVE MEMBER

For the Petitioner

... Mr.Anurag Kulshrestha, Advocate,

brief holder for Mr.Virendra Lodha

For the Respondents

ORDER

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Petitioner, Pushkar Narayan, has filed this Contempt Petition under Section 17 of the Administrative Tribunals Act, 1985, stating therein that the respondents by not implementing the order passed by the Tribunal in OA 268/98 on 3.8.98 have committed contempt of court.

- We have heard the counsel for the petitioner.
- 3. The connected OA stands dismissed as withdrawn. This Contempt Petition has, therefore, become infructuous. It is dismissed accordingly.

(N.P.NAWANI)

ADM.MEMBER

(GOPAL KRISHNA)

VICE CHAIRMAN

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